

## दिल्ली विधान सभा सचिवालय

### समाचार भाग- 2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)

शुक्रवार, 27 सितम्बर, 2002 / आश्विन 05 (शक)

संख्या : 235

विषय : निर्वाचन नामावली के संबंध में विशेष पुनरीक्षण

उपर्युक्त विषय से संबंधित, कार्यालय मुख्य निर्वाचन अधिकरी, दिल्ली का दिनांक 24 सितम्बर, 2002 का पत्र संख्या सी०इ०ओ/इ०एल०जी०/101(2)/2002/18586 की एक प्रति माननीय सदस्य, दिल्ली विधान सभा को सूचनार्थ प्रेषित है ।

## DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

### BULLETIN PART-II

(General information relating to legislative and other matters)

Friday 27 September, 2002/ Aashvina 05 1924(Saka)

No. 235

Sub: Special Revision of a Summary Nature of Electoral Rolls  
with reference to 01.01.2003 as qualifying date-Schedule.

A copy of the Letter No.CEO/EL.G/101(2)/2002/18586 dated the 24<sup>th</sup> September, 2002 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi is being sent herewith for the information of Hon'ble Members of Delhi Legislative Assembly.

S.K. SHARMA  
SECRETARY